

संघानिवासे से भारतीय लोगों का निष्कासन

* 287. श्री बलचन्त सिंह घुसबाहू : क्या वैदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या संबंधित विदेशी सरकारें भारत-मूलक लोगों को अपने देशों से बाहर निकालने का निर्णय लेने से पहले भारत सरकार अथवा भारतीय दूतावासों से परामर्श लेती हैं; और

(ख) क्या तंजानिया सरकार ने 50 भारतीय लोगों के निष्कासन के प्रश्न पर भारत से परामर्श किया था ?

वैदेशिक-कार्य मंत्रालय में उपमंत्री (श्री सुरेशचन्द्र सिंह) : (क) संघ प्रमुखात्मक सरकारों के लिए यह जरूरी नहीं है कि वे विदेशियों का विपत्तन करने अथवा उन्हें निकालने के विषय में अन्य देशों से सलाह-मशविरा करें। इन सरकारों का यह अंतर्राष्ट्रीय रूप से मान्य अधिकार है कि वे ऐसा आदेश दे सकती हैं। लेकिन भारत सरकार ने इन सरकारों को यह स्पष्ट रूप से बताना दिया था कि ऐसे लोगों को भारत भेजने के तमाम मामलों में, जो भारतीय नागरिक नहीं हैं, भारत भेजने से पहले भारत सरकार की पूर्व अनुमति लेनी होगी और उन लोगों को इस बात की रजामंदी देनी होगी कि वे भारत भेज दिए जायें।

(ख) जी नहीं। लेकिन हमारी सलाह पर दार-ए-स्तलाम में हमारे हाई कमिश्नर ने तंजानिया की सरकार से और देकर कहा कि वह प्रत्येक मामले में सावधानी पूर्वक विचार किफू वगैर और वैध कारणों के बिना उन भारत मूलक लोगों को देश-निकासी का आदेश न दे जो बहुत बरतों से में रहे हों और काम किया है।

हमने भी इस विषय में अपने विचार दिल्ली-स्थित तंजानिया के हाई कमिश्नर को बताने दिए हैं।

हमारे हाई कमिश्नर की रिपोर्ट से पता चलता है कि तंजानिया की सरकार ने इस स्थिति की सराहना की है और इस तरह के संकेत हैं कि आगे से निकासी के आदेश जारी करना रुक गया है। पहले जारी किए गए निकासी आदेशों की समीक्षा की जा रही है और समुचित मामलों में आदेश रद्द कर दिए जाने की संभावना है।

Pak. Letter to Security Council about Elections in Kashmir

* 288. श्री Y. A. Prasad:
श्री N. K. Sanghi:
श्री K. P. Singh Deo:
श्री P. K. Deo:

Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that Pakistan has written a letter to the U.N. Security Council alleging that the recent elections in Kashmir were farcical; and

(b) if so, the reaction of Government thereto?

The Minister of External Affairs (श्री M. C. Chagla): (a) Yes, Sir.

(b) The letter of the Permanent Representative of Pakistan makes false and unwarranted allegations which amount to gross interference in the internal affairs of India. The elections in India are no concern of the Government of Pakistan. A suitable reply will be sent to Pakistan Permanent Representative's letter in due course.

Construction of Barrage by East Pak Government on Bari Tosta River

* 289. श्री B. K. Dasgoudhary:
Will the Minister of External Affairs be pleased to state:

(a) whether Government are aware that the Government of East Pakistan

have started constructing a big barrage on the bank of Buri Teesta with in the border of East-Pakistan and India, very near to Dewangany with in Haldibari P.S., district Coochbehar, West Bengal;

(b) whether it is a fact that if the barrage is finalised, it will completely submerge the Dewangany area; and

(c) the steps Government propose to take to save the Indian people in that border area from this catastrophe?

The Minister of External Affairs (Shri M. C. Chagla): (a) to (c). According to information available with the Government of India, Pakistan has included a scheme, in their Third Five Year Plan, for constructing a diversion barrage on the Buri Teesta, a small tributary of Teesta. It is located some 15 miles south of Indo-Pak border and cannot be termed a "big barrage".

The Government of India have no information in regard to this project being taken on hand. The possibility of its submerging any areas in India, on completion is under examination. Meanwhile, detailed information on the project has been called for from our Mission in East Pakistan and from the West Bengal Government.

Military Preparations by Pakistan

*291. Shri Samar Guha: Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that along the border of Jharalingeswar in Cooch Behar, Pakistan has built up a bund in the Chatnai area;

(b) whether it is also a fact that Pakistan is preparing bunkers and digging trenches along the Mekhliganj area in the Cooch Behar district of West Bengal;

(c) whether it is a fact that all the border posts in the border area opposite to Mekhliganj have been reinforced by the Pak army;

(d) whether it is a fact that Pak army is preparing bunkers and digging trenches along the Belonia border of Tripura also; and

(e) whether it is also a fact that Pak. army, reinforced recently, have fired upon the Indian people, several times, living in the border areas of Belonia?

The Minister of External Affairs (Shri M. C. Chagla): (a) It is a fact that the East Pakistan authorities recently started constructing a bund from Kaliganj Chatnai to Ratansingh Chatnai opposite Jharsingheswar, P.S. Haldibari, District Cooch Behar. Strong protests were lodged with the East Pakistan authorities by our Border Security Force and the Government of West Bengal. As a result of these protests the Pakistan authorities have stopped construction of the bund.

(b) According to reliable reports all the old trenches and bunkers along the border opposite Mekhliganj in Cooch Behar have recently been cleaned and repaired by the EPR personnel.

(c) There is no information about the reinforcement of Pakistan border outposts in the border area opposite to Mekhliganj by Pakistan Army. However, we have received reports to the effect that EPR personnel in some of the Pakistan border outposts have been reinforced.

(d) Yes, Sir.

(e) During the last three months, there was firing only once, on 20th April, 1967, by the East Pakistan Rifles towards Belonia town. There was no casualty.

Official of Indian High Commission in U.K. involved in smuggling

*292. Shri Yashpal Singh:
Shri Jyotirmoy Basu:
Shri Bhagaban Das:
Shri C. K. Chakrapani:
Shri D. C. Sharma: